| Annexure-3 | | | | | | | | | | | | | | |
|--|--|---------------------|-------|---------------------|---------|---------------------------|---|----------|--|----|----|----------------------|--------------------|-------------|
| Name of the corporate debtor: Avance Logistics and Trading (I) Pvt. Ltd.; Date of commencement of liquidation: 04.01.2019; List of stakeholders as on 13.03.2021 | | | | | | | | | | | | | | |
| | | | | | | List | of operational creditors | (Workmei | n) | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | |
| | Name of authorised representative, if any | Name of employee | | Details of claim | | Details of claim admitted | | | | | | Amount | Amount of claim | Remarks, if |
| No. | | | n No. | received Date of | claimed | | Amount of claim for | | % share in total amount of claims admitted | | | of claim rejected | under verification | any |
| | | | | receipt | | claim admitted | the period of twelve months preceding the liquidation commencement date | | | | | | | |
| 1 | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | + |
| | | | | | 1 | | | | 1 | | | | 1 | + |
| | | | | | | | | | | | | | | 1 |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |